

File No.FST-Land/15/2021-02-O/o Forest Deptt
Government of Jammu and Kashmir
Forest, Ecology & Environment Department.
Civil Secretariat, Jammu

Notification,

Srinagar, the 20th of November, 2021.

S.O 360.- In exercise of the powers conferred by section 76 and 76A for the Indian Forest Act, 1927 (16 of 1927) and in partial modification of notification S.O 78 of 2020 dated 28.02.2020 and S.O 79 of 2020 dated 28.02.2020, the Lieutenant Governor hereby directs that *“for words and figure “section 76” appearing in the said notification, the words and figures “section 76 and section 76A” shall be substituted”*

This notification shall come into force with immediate effect.

By Order of the Lieutenant Governor.

Sd/-

(Sanjeev Verma) IAS

Commissioner/Secretary to Government
Forest, Ecology & Environment Department

No:- FST-Land/15/2021-02

Dated: 20.10.2021

Copy to the:-

1. Secretary to the Government of India, MoEF&CC, New Delhi.
2. Principal Secretary to Hon'ble Lieutenant Governor, UT J&K.
3. Principal Secretary to Government, Revenue Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Govt. of India.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Secretary to Government, Department of Law, Justice & PA.
7. Pr. Chief Conservator of Forest (HoFF), J&K, Jammu.
8. Chief Conservator of Forests, Jammu/Kashmir.
9. Director Archives, Archeology & Museums, J&K, Jammu.
10. Pvt Secy to Chief Secretary, UT of J&K.
11. Pvt. Secy. to Commissioner/Secretary to Government, Forests, Ecology & Environment Department.
12. Government Order file (w.2.s.c)/Stock file/Incharge Website.


(Fayaz Ahmad Qureshi)

Under Secretary to Government,
Forest, Ecology & Environment Department.


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